

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 239  
(IB)-299(ND)2019

IA-5698/2020,IA/3916/2020,IA/4910/2020,IA/5580/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. ... Applicant/Petitioner  
Ltd.

Versus

M/s. Parivartan Buildtech Pvt. Ltd ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON' BLE MEMBER (T)

PRESENT:

Adv. Aditya Gauri, Mr. Dhananjaya Sud & Adv. Amar Vivek, For  
Liquidator, Mr. Sanjeev Sagar And Ms. Nazia Parveen Advcoates For  
The Financial Creditor

ORDER

Renotify this case on 07.04.2021



(T.S SINGH)  
COURT OFFICER